NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 22.07.2021 (THURSDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 951 of 2019 & I.A No 1719, 2557 of 2020	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd.& Anr.	ShallyBhasin	Anoop Prakash Awasthi-R1 Arvind Kumar Gupta Mahesh Gupta-R2 Ragini Gupta
2.	Comp. App. (AT) (Ins) No. 410 of 2021	Kingston Paptech Pvt. Ltd. Vs. Krishna Paper Trading co.	Manisha T. Karia	Monaal Devawalo- RP

For Directions

3.	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd.	Mihir Lakhi	Varsha Banerjee
4.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg-R1 & R2 Kartikeya Goel
5.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr.	Vasanth Rajasekaran	A. Muraleedharan
6.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran

For Admission (After Notice)

7.	Comp. App. (AT)	Sikander Singh Januwal	Shikhar Mittal,	K. Datta
	(Ins) No. 483 of	(Dharamveer Singh - Withdrawn)	Santanu Awasthi	Abhishek Anand-RP
	2019	Vs.		
		Vinay Talwar & Ors.		

8.	Comp. App. (AT) (Ins) No. 29 of 2021	Pioneer Engineered Facility Management Services Pvt. Ltd Vs. Medeor Hospital Ltd.	Misha	Abhishek Singh
9.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam Tarkas Liquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Limited & Ors.	Karan Valecha	
10.	Comp. App. (AT) No. 72 of 2020	Sark Infraprojects Pvt. Ltd. Vs. Registrar of Companies, West Bengal	Harshit Goel	Sanjib Kumar Mohanty Amit Acharya-ROC

For Hearing

11.	Comp. App. (AT) (Ins) No. 814 of 2020 Part Heard	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors.	Ajay Roy	Chitranshul A. Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
12.	Comp. App. (AT) (Ins) No.826 of 2020 Part Heard	With Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors. With	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan- R4
13.	Comp. App (AT) (Ins) No. 913 of 2020 Part Heard	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC

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By order of Hon'ble Officiating Chairperson -sd/-

1. Notice Board

2. Website: www.nclat.nic.in

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